

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-520
CP-50/66/ND/2020

IN THE MATTER OF:

Sanskar Medica India Limited

....Applicant

Vs.

ROC, (NCT of Delhi & Haryana)

.....Respondent

SECTION

U/s 66(1)(b)(ii)

Order delivered on 18.04.2022

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent : Swechcha Mishra for RD

ORDER

None appears for the Petitioner. Last opportunity is being given to pursue the matter. List the matter on **12.05.2022**.

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

Khushboo